NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

23

T.C.P No. 262/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES:

Esvee Steel Enterprises

V/s.

Kss Petron Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1 Stdd hant Advocate
Sanghui Pelifione.

2. Paron George Advocate
Respondent

TCP No. 262/I&BP/NCLT/MB/MAH/2017

The Petitioner's Counsel having mentioned that the time for filing Form is being extended. Since the Petitioner wants to file Form 5, he is hereby directed to file Form 5 before 15.07.2017, thereafter to serve notice upon the Corporate Debtor intimating next date of hearing and file proof of service.

List this matter for hearing on 28.07.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)